Government is functioning We are assisting and we give help wherever required. There may be an expert assessment and interchange of views, but ultimately the policy is the policy of that Government.

SHRI BAHARUL ISLAM: May I know whether it is a fact that the State Government of Assam anticipated troubles in the Mizo Hills district and had sent a battalion of Assam Rifles three weeks ago, prior to the occurrences? Otherwise the situation would have been worse.

MR CHAIRMAN It is a piece of information

PAPERS LAID ON THE TABLE

- (1) REPORTS AND ACCOUNTS (1964-65) OF THE INSTRUMENTATION LIMITED, KOTA AND RELATED PAPERS
- (2) ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE NATIONAL SMALL INDUSTRIES CORPORATION I IMITED AND RELATED PAPERS.

THE MINISTER OF INDUSTRY (SHRI D SANJIVAYYA): SIR, I beg to lay on the Fable a copy each of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:---

- I (1) Report and Accounts of the Instrumentation Limited, Kota, for the period 21st March, 1964 to 31st March, 1965, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
 - (11) Review by Government on the Working of the Company
 - [Placed in Library See No. LT-5683/ 66 for (i) & (ii).]
- 1! A copy of the Tenth Annual Report and Accounts of the National Small Industries Corporation Limited for the year 1964-65, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-5684/66]
 - (1) ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE KERALA STATE INDUSTRIAL DEVELOPMENT CORPO-RATION LIMITED AND RELATED PAPERS.
 - (2) ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE FOREST INDUS-TRIES (TRAVANCORE) LIMITED ALWAYE AND RELATED PAPERS

SHRI D. SANJIVAYYA: SIR, I also lay on the Table a copy each of the following papers, under sub-section (3) of section 619-A of the Companies Act, 1956 :---

- I (1) Fourth Annual Report and Accounts of the Kerala State Industrial Development Corporation limited, for the year 1964-65, together with the Auditors' Report on the Accounts
 - (11) Review by Government on the working of the Corporation
 - [Placed in Library. See No LT-5577/ 66 for (1) & (1)]
- (1) Nineteenth Annual Report and Accounts of the Forest Industries (Travancore) Limited Alwaye, for the year ended the 31st March, 1965, together with the Auditors Report on the Accounts
 - (11) Review by Government on the Working of the Company.
 - [Placed in Library See No ΙΓ-5685/66 for (1) & (n)]

REPORT (1963) OF THE TARIFF COMMISSION ON THE FAIR SELVING PRICES OF SAFFTY MATCHES AND RELATED PAPERS

SHRI D. SANJIVAYYA SIT, I also lay on the Table a copy each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951 :--

- (1) Report (1963) of the Tariff Com mission on the fair selling prices of safety matches
- (ii) Government Resolution No. 37
 (1)/64-L, Ind (ii), dated the 27th November, 1%65, on the above Report
- (111) Statement under the proviso to sub-section (2) of section 16 of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (i) and (ii) above could not be laid within the period mentioned in that subsection
- [Placed in Library See No IT 5686/66 for (i) to (iii)]